

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. 75 OF 2002

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

| Notes of the Registry | Orders of the Tribunal |
|-----------------------|--|
| 25.9.2002 | <p>Mr. Vijay Mehta, counsel for the applicants Mr. Kuldeep Mathur, advocate, brief holder for Mr. Ravi Bhsansali, counsel for the respondents.</p> <p>In this application under sec. 19 of the Administrative Tribunals Act, 1985, applicants' have prayed for a direction to the respondents to make payment of family pension from the date the same became due.</p> <p>Contention of the applicant No. 1 is that she is the wedded wife of the deceased Shri Mahesh Purohit, who expired on 12.9.2000 and, therefore, she is entitled to receive family pension. It has been brought to our notice that applicant had submitted a representation in this regard to the respondents on 11.9.2001, this representation is placed at Annex. A/8. The respondents in the counter contest the claim of the applicant.</p> <p>It is averred on behalf of the respondents that as per the official record late Shri Mahesh died as a bachelor. In these circumstances, the question of status of applicant No. 1 is in dispute.</p> <p>In the circumstances of the case, we consider it just and proper to direct the respondents to dispose of the representation dated 11.9.2001, Annex. A/8, by a speaking order within a reasonable time. Accordingly, we pass the order as under :-</p> <p>"The respondents are directed to consider and dispose of the representation dated 11.9.2001 at Annex. A/1 of the applicant by a reasoned</p> |

order and the applicant be informed of the same within a period of three months from the date of receipt of a copy of this order. No order as to cost."

Copy
must be given to
for respects.

The O.A. stands disposed of accordingly.

Meaugh
(J. K. Kaushik)
Jud 1. Member

(Gopal Singh)
Administrative Member

Part II and IV destroy
in my presence or 14-8-03
under the supervision of
Section Officer 14-18-03
order dated 14-18-03

Section Officer (Assist)